

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
IA No. 407/JPR/2019  
CP No. 99(ND)/2013  
Under Section 424(3) of  
Companies Act, 2013

**In the matter of:**

**Vijay Julka**

...Petitioner

**Versus**

**M/s Supriya Pharmaceuticals Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sermon Rawat, Adv.  
For the Respondent : Arun Kumar, Adv.

**ORDER**

Heard Mr. Sermon Rawat, Adv. appearing on behalf of the Petitioner. Mr. Arun Kumar, Adv. appearing on behalf of the Respondent. Due to some technical glitches, learned counsel for the Petitioner is not audible. On the request of learned counsel for the Petitioner, list the matter on 04.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 02, 2024